NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT:	SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
	SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/200/2017

PETITION NUMBER

: TCP/40/2016

NAME OF THE PETITIONER(S)

: M. MOOTHADATH & OTHERS

NAME OF THE RESPONDENT(S)

: SRI NARAYANA ENGINEERING INDUSTRIES PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D. T. K. Bhaskar Poriyadarshini Abhinan Parthasarathy

Coursel for Regnordents

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Recortti

Akhil Jain

T.K.ANANDA PADMANABHAN

RIMA PALL

Com el for

P. B. Liane

ANIL LUMAR

SUBRAY ONIAM **ORDER**

Counsels representing both the parties are present. Heard. Order is reserved.

-sd -S Vijayaraghavan Member (Technical)

-sel-K Anantha Padmanabha Swamy Member (Judicial)

bc